

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s Care IT Solutions Private Limited**

**PETITION NUMBER** : **CP/IB/1056/2018**

**APPLICATION NUMBER** : **a) IA(IBC)/823(CHE)/2024  
b) IA(IBC)/822(CHE)/2024**  
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**ORDER**

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. Ld. Counsel  
Mr. V. Manivannan for the Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and  
file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

In IA(IBC)/822(CHE)/2024, the Applicant has not filed in the amount of days  
for which the condonation is sought and the same is left blank.

The Applicant is directed to file a memo.

List the Applications for hearing on **11.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk